

*श्री अमिष कुमार*  
*12/02/2026*

**Declaration of Assets and Liabilities**

Year 2025-26

I **ANISH KUMAR.**, son of **UMESH PRASAD**, aged **31** years, belonging to **DEPARTMENT BIHAR LEGISLATIVE ASSEMBLY** and presently working as **OFFICE ATTENDENT** give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

**A. Details of movable assets**

(Assets in joint name indicating the extent of joint ownership will also have to be given)

(176)

$\frac{3354}{13|2|26}$

| Sr. No. | Description   | Self  | Spouse Name(S) | Dependant-1 Name | Dependant-2 Name | Dependant -3 Etc. Name |
|---------|---|---|----------------|------------------|------------------|------------------------|
| (i)     | Cash  | 5500/-  | NIL            | NIL              | NIL              | NIL                    |
| (ii)    | Deposits in Banks, Financial Institutions And Non-Banking Financial Companies | SBI-AC<br>6000/-APPROX  | NIL            | NIL              | NIL              | NIL                    |
| (iii)   | Bonds, Debentures and Shares in companies                                     | NIL   | NIL            | NIL              | NIL              | NIL                    |
| (iv)    | Other financial institutions, NSS, Postal Savings, LIC Policies, etc          | LIC-7389/-<br>(HALY YEARLY)<br>LIC-1572(MONTHLY)<br>PLI-2874<br>(MONTHLY) | NIL            | NIL              | NIL              | NIL                    |
| (v)     | Motor Vehicles (details of make, etc.)  | TVS APACHE RTR-160,BIKE<br>XTREME-125,BIKE                                | NIL            | NIL              | NIL              | NIL                    |
| (vi)    | Jewellery (give details of weight and value)                                  | 60 GRAM GOLD<br>400 GRAM SILVER   | NIL            | NIL              | NIL              | NIL                    |
| (vii)   | Other assets, such as values of claims / interests                            | NIL   | NIL            | NIL              | NIL              | NIL                    |

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

*Anish Kumar.*  
*12/02/2026*

\* Dependant here means a person substantially dependent on the income of the employee.

**B. Details of Immovable assets**

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

| Sr. No. | Description   | Self | Spouse Name(S) | Dependant-1 Name | Dependant-2 Name | Dependant-3 Etc. Name |
|---------|---|------|----------------|------------------|------------------|-----------------------|
| (i)     | Agricultural Land<br>- Location(s)<br>- Survey number(s)<br>- Extent (Total measurement)<br>-Current market value                           | NIL  | NIL            | NIL              | NIL              | NIL                   |
| (ii)    | Non-Agricultural Land<br>- Location(s)<br>- Survey number(s)<br>- Extent (Total measurement)<br>-Current market value                       | NIL  | NIL            | NIL              | NIL              | NIL                   |
| (iii)   | Buildings (Commercial and residential)<br>Location(s)<br>- Survey /door number(s)<br>- Extent (Total measurement)<br>- Current market value | NIL  | NIL            | NIL              | NIL              | NIL                   |
| (iv)    | Houses / Apartments, etc.<br>- Location(s)<br>- Survey /door number(s)<br>- Extent (Total measurement)<br>- Current market value            | NIL  | NIL            | NIL              | NIL              | NIL                   |
| (v)     | Others (such as interest in property)   | NIL  | NIL            | NIL              | NIL              | NIL                   |

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

| Sr. No. | Description   | Name & address of Bank / Financial Institutions(s) / Department (s) | Amount(Rs.) outstanding as on 01.01.2026 |
|---------|---|---|--|
| (a)     | (i) Loans from Banks  | <b>PERSONAL LOAN<br/>SBI,BVM,PATNA-<br/>8,65,000</b>                | <b>8,01,209</b>                          |
|         | (ii) Loans from financial institutions  | NIL   | NIL                                      |
|         | (iii) Government Dues:<br>(a) dues to departments dealing with government accommodation | NIL   | NIL                                      |

*Shri H. Kumar*  
12/02/2026

|     |   |                    |     |
|-----|---|--------------------|-----|
|     | (b) dues to departments dealing with supply of water  | NIL                | NIL |
|     | (c) dues to departments dealing with supply of electricity  | NIL                | NIL |
|     | (d) dues to departments dealing with telephones   | NIL                | NIL |
|     | (e) dues to departments dealing with government transport (including aircraft and helicopters)  | NIL                | NIL |
|     | (f) Other dues, if any  | NIL                | NIL |
| (b) | (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)] | PAN NO- DNDPK1682R | NIL |
|     | (ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]   | NIL                | NIL |
|     | (iii) Sales Tax [Only in case of proprietary business]  | NIL                | NIL |
|     | (iv) Property Tax   | NIL                | NIL |

**C. Personal Detail**

PRAN No. :-

Gender :-  (M/F)

Date of Birth :-         (DD/MM/YYYY)

Class/Group :-  (A/B/C)

Cadre :-   
(Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.)

Home District :-

**I hereby declare that the above details are true to the best of my knowledge and belief.**

Signature *Anish Kumar*

Name of Employee: ANISH KUMAR

Place: Patna.

Designation: OFFICE ATTENDANT

Date: .

Department: ..Bihar Legislative Assembly, Patna

**Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.**

*Anish Kumar*  
12/10/2026